

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): Approved State Plan outlay per capita in the States of Sikkim, Nagaland and Arunachal Pradesh from 1988-89 to 1990-91 was as under:—

	(in Rs.)		
	1988-89	1989-90	1990-91
Sikkim	1994	2247	2405
Nagaland	1419	1703	1871
Arunachal Pradesh	1997	2377	2900

In the same period, the approved outlay in the Autonomous Districts of Karbi Anglong and North Cachar Hills in Assam, inclusive of special central assistance under the Hill Areas Development Programme was as under:—

	(in Rs.)		
	1988-89	1989-90	1990-91
	1089	1281	1377

Review of Existing Policy on Food Processing Industries

*333. SHRI V. SREENIVASA PRASAD:

SHRI M. V. CHANDRASHEKARA MURTHY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Union Government propose to review the existing policy on food processing industries to make it export-oriented;

(b) if so, whether the views of the State Governments would be considered before changing the existing policy;

(c) if so, the details thereof; and

(d) the number of food processing units likely to be set up during the next three years in the country?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c) The policy will be in harmony with the new Industrial policy. The Government of India already have a policy of assisting State Government Undertakings in establishing food processing industries either by themselves or in the joint/assisted sector.

(d) Since the Government of India does not set up food processing units, it is not possible to attempt any estimate.

Industries set up in backward areas of U.P.

[Translation]

*334. SHRI PRABHU DAYAL KATHERIA:

SHRI RAMESH CHAND TOMAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of industries set up in industrially backward areas of Uttar Pradesh during the last two years;

(b) whether the Government propose to set up more industries in the Eighth Five Year Plan in Uttar Pradesh, particularly in Ferozabad; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Details of the Industrial Approvals

granted during 1989 and 1990 in respect of industrially backward areas of Uttar Pradesh are furnished below :

	1989 Number	1990 Number
Letters of Intent	105	74
Industrial Licences	25	30
Applications pertaining to 'industries de-licenced' registered by SIA	148	117
Applications pertaining to 'industries exempted from licensing' registered by SIA	93	107
Applications registered by Directorate General of Technical Development	25	21

(b) and (c) As per the New Industrial Policy, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc. Appropriate incentives and the design of investments in infrastructure development will be used to promote the dispersal of industry particularly to rural and backward areas and to reduce congestion in cities.

[English]

High Power Transmitter at Rameshwaram

*335. DR. V. RAJESHWARAN: Will the Minister of INFORMATION & BROADCASTING be pleased to state the time by which the High Power T.V. transmitter at Rameshwaram is likely to be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): It has been planned to commission the high power (10 KW) TV transmitter at

Rameshwaram in Tamil Nadu during 1994-95.

Rice to Andhra Pradesh at subsidised rates

*336. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) the quantity of rice released by the Government under the public distribution system at subsidised rates per family in Andhra Pradesh;

(b) whether this quantity is sufficient for the whole of the family; if not, whether the weaker sections have to purchase rice at higher rates from the market;

(c) if so, whether the Government propose to evolve a new scheme to supply the entire requirement on a no-profit no-loss basis; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) A total quantity of 19.03 lakh tonnes of rice was allotted from Central Pool to the State as a whole for Public Distribution System, from October, 1990 to August, 1991. Government of India does not prescribe scales of ration. These are decided by State Governments. The State Government of Andhra Pradesh has a scheme for supply of specially subsidised rice to poor families.

(b) to (d) The allocation of food-grains from Central Pool is supplemental in nature and is not meant to meet the entire requirements of the States/UTs.

Approach paper to Eighth Plan

*337. SHRI ANBARASU EARA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state: